

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 475/2025****IN MATTER OF:-**

RESIDENTS WELFARE APPLICANT
ASSOCIATION PREM NAGAR
(REGD.)

VERSUS

UNION OF INDIA & ORS. RESPONDENTS

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Date:10/03/2026**THROUGH****Place: New Delhi**

Priyanka swami
Advocate
Standing Counsel For Stste Of U.P
F-13, Jangpura, New Delhi 110014

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 475/2025****IN MATTER OF:-**

RESIDENTS ASSOCIATION (REGD.)	WELFARE PREM NAGAR	APPLICANT
UNION OF INDIA & ORS.	VERSUS	RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT NAGAR PALIKA PARISHAD,
LONI, DISTRICT GHAZIABAD WITH AFFIDAVIT**

1. That the present affidavit is being filed in compliance with the order dated 18.09.2025 passed by this Hon'ble Tribunal in the present Original Application. The said order records the allegation of the applicant regarding alleged encroachment over certain green belts situated along Delhi–Saharanpur Road (National Highway No. 709B, earlier NH-57) and directs the concerned respondents to file their response
2. At the outset, it is submitted that the allegations made in the Original Application are general and sweeping in nature and do not correctly reflect the factual position with respect to the role and responsibilities of the answering respondent. The answering

respondent, namely Nagar Palika Parishad, Loni, has been regularly taking action within its jurisdiction to prevent temporary encroachments and to maintain environmental conditions in the concerned area.

- 3.** It is respectfully submitted that certain colonies namely Indrapuri, Balramnagar, Giri Market, Rishi Market and Khanna Nagar, situated on the western side of the Delhi–Saharanpur Road within the municipal limits of Loni, are colonies approved by the Ghaziabad Development Authority (GDA). In the approved layout plans of these colonies, a 30-foot road has been reserved between the residential plots and the green belt area.
- 4.** It is further submitted that wherever no encroachment existed upon the said 30-foot road, the construction work of the road has already been completed by the concerned authority. In cases where temporary encroachments were noticed on portions of the green belt, the answering respondent has taken action from time to time for their removal and has ensured that the land is cleared.
- 5.** The answering respondent further submits that tree plantation and maintenance activities have been undertaken periodically in the green belt areas, in order to preserve environmental balance and

maintain greenery along the roadside stretches falling within municipal limits.

6. However, it is respectfully submitted that certain instances of permanent encroachments, if any, fall within the jurisdiction of the Ghaziabad Development Authority, particularly in relation to land forming part of approved development schemes or areas under the planning control of the Development Authority. Accordingly, the answering respondent has already requested the Ghaziabad Development Authority to take appropriate action in accordance with law.
7. In this regard, the answering respondent has issued a communication dated 09.03.2026 to the Ghaziabad Development Authority requesting necessary action in view of the directions of this Hon'ble Tribunal and the issues raised in the present proceedings. **True Copy of letter dated 09.03.2026 issued by Nagar Palika Parishad, Loni to Ghaziabad Development Authority requesting action is annexed herewith and marked as Annexure P/1**
8. It is submitted that the answering respondent has not remained inactive and has undertaken removal of temporary encroachments wherever found within its jurisdiction. The field staff of the Nagar

Palika Parishad periodically inspects the area and ensures that such temporary structures are removed in order to maintain the green belt and roadside areas in accordance with environmental norms.

- 9.** That in order to demonstrate the action taken at the ground level by the answering respondent, geo-tagged photographs of the site depicting the removal of temporary encroachments and the present status of the green belt areas falling within the municipal limits of Nagar Palika Parishad, Loni, have been taken during the field inspection by the concerned municipal staff. These photographs clearly reflect the action undertaken by the municipal authorities for clearing temporary encroachments and maintaining the green belt areas along the concerned stretch. **True copy of geo-tagged photographs collectively annexed herewith as Annexure-P/2.**
- 10.** The answering respondent respectfully submits that it remains fully committed to protecting the green belt areas and maintaining environmental standards in the municipal area of Loni. The Nagar Palika Parishad shall continue to cooperate with all concerned authorities, including the District Administration and Ghaziabad Development Authority, to ensure compliance with the directions of this Hon'ble Tribunal.

- 11.** It is therefore most respectfully submitted that the answering respondent has already taken necessary steps within its jurisdiction and has also formally requested the competent authority to take action wherever the matter falls within their domain.
- 12.** It is respectfully submitted that upon inspection of the concerned area, the answering respondent took necessary action for removal of encroachments found on the green belt falling within its jurisdiction. The temporary structures were removed by the municipal authorities and the land was restored to its original status. Thereafter, the green belt area has been maintained and regularly monitored by the answering respondent to prevent any further encroachments.
- 13.** The answering respondent assures this Hon'ble Tribunal that it shall continue to monitor the situation and take further action, as required under law, to prevent encroachments and to maintain the green belt areas in the interest of environmental protection.
- 14.** In view of the facts stated above, it is most respectfully prayed that this Hon'ble Tribunal may kindly take the present reply on record and pass such further orders as may be deemed fit and proper in the facts and circumstances of the case.

Through

NAGAR PALIKA PARISHAD, LONI

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.475/2025



IN THE MATTER OF:

RESIDENTS ASSOCIATION NAGAR(REGD.)	WELFARE PREM		APPLICANT
		VERSUS	
UNION OF INDIA AND & ORS.			RESPONDENTS

AFFIDAVIT

I, Krishna Kant Mishra, aged about 40 years s/o Sh. Ram Lawat Mishra is presently posted as Executive Officer, Nagar Palika Parishad, Loni, Uttar Praadesh having an office at Loni, Ghaziabad, Uttar Pradesh.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying Compliance report has been drafted by our counsel upon my instructions.

✓



3. That the contents of the accompanying Compliance report are the and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



अधिसासी अधिकारी
नगरपालिका, लोनी
DEPONENT
भाजियाबाद

VERIFICATION

Verified on solemn affirmation at on this.....day..... of 2026 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.



आधे **DEPONENT**
नगरपालिका परिषद, लोनी
भाजियाबाद

ATTESTED

Gyanendra Singh
Advocate Notary Public
Loni (G.Z.B.)

10/03/2026

कार्यालय नगर पालिका परिषद् लोनी, जनपद—गाजियाबाद

पत्र संख्या:—2189/न0पा0परि0लो0गा0/2025—26

दिनांक:—09 मार्च 2026

सेवा में,

सचिव,
गाजियाबाद विकास प्राधिकरण,
गाजियाबाद।

विषय:—मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या 475/2025 Residents Welfare Association Perm Nagar(Regd.) Versus union of India & Ors. में पारित आदेश दिनांक 18.09.2025 के अनुपालन में।

महोदय,

कृपया उपरोक्त विषयक मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या 475/2025 Residents Welfare Association Perm Nagar(Regd.) Versus union of India & Ors. में मा. एन.जी.टी., नई दिल्ली के पारित आदेश दिनांक 18.09.2025 के मुख्य अंश—

“2. Applicant further submits that tender annexureA-2 (page 40) was floated for plantation of grass in these green belts but thereafter tender was withdrawn. He submits that these green belts exist by the side of the national highway no. 7098 (old number NH-57) Delhi Saharanpur Road, on both side of road approximately 15 Km from Loni Gol Chakkar to Pavi Sadatpur,,

3. Allegation of the applicant is that these green belts have been encroached upon by several persons and in support of such a plea, applicant has relied upon the photographs collectively enclosed as annexure A-1.

4. Record reflects that a complaint was made to Nagar Palika Parishad, Loni, Ghaziabad and said Nagar Palika Parishad had issued notice dated 07.04.2025 annexure A-12 to one of the violator and communication dated 11.04.2025 annexure A-13 was also issued in this regard by Ghaziabad Development Authority to District Magistrate, Ghaziabad.

7. Issue notices to the respondents for filing their response by way of affidavit at least one week before the next date of hearing. के सम्बन्ध में अपर जिलाधिकारी(नगर)/नोडल एन.जी.टी. महोदय, गाजियाबाद के पत्र सं0-2077/एस.टी.-ए.डी.एम.(नगर)/2026 दिनांक 28 फरवरी 2026 के द्वारा अवगत कराया गया है कि प्रश्नगत प्रकरण में सुनवाई की अग्रिम तिथि 12.03.2026 नियत है।

उपरोक्त प्रकरण में सादर अवगत कराना है कि पालिका सीमान्तर्गत दिल्ली—सहारनपुर मार्ग के पश्चिम दिशा में इन्द्रापुरी, बलरामनगर, गिरी मार्किट, ऋषि मार्किट, खन्नानगर कॉलोनिया गाजियाबाद विकास प्राधिकरण, गाजियाबाद से स्वीकृत कालोनी है, जिनमें प्लॉटों एवं ग्रीन बेल्ट के मध्य 30 फुट रोड स्वीकृत मानचित्र में आरक्षित किया गया है, जहाँ पर उक्त कालोनी में 30 फुट रोड पर अतिक्रमण नहीं था, उस रोड का निर्माण कार्य आपके विभाग द्वारा पूर्ण कराया गया है, एवं जहाँ पर ग्रीन बेल्ट पर अस्थायी अतिक्रमण था, उसे निकाय द्वारा मुक्त कराकर, प्रतिवर्ष वृक्षारोपण का कार्य पूर्ण कराया गया है तथा जहाँ पर स्थायी अतिक्रमण है, उसे हटाने का दायित्व आपके विभाग का है।

कृपया आपसे सादर अनुरोध है कि उक्त प्रकरण में अपने स्तर से नियमानुसार कार्यवाही करने का कष्ट करे, चूँकि प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली(N.G.T.) से सम्बन्धित है, शीघ्रता प्रार्थनीय है।

संलग्नक—उपरोक्तानुसार।

(कृष्ण कान्त मिश्र)
अधिशासी अधिकारी
नगर पालिका परिषद्, लोनी
गाजियाबाद

पत्रांक व दिनांक—तदैव।

प्रतिलिपि—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1—जिलाधिकारी महोदय, गाजियाबाद।

2—अपर जिलाधिकारी(नगर)/नोडल एन.जी.टी. महोदय, गाजियाबाद को पत्र सं0-2077/एस.टी.-ए.डी.एम.(नगर)/2026 दिनांक 28 फरवरी 2026 के क्रम में।

3—क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण इकाई, वसुन्धरा, गाजियाबाद।

अधिशासी अधिकारी
नगर पालिका परिषद्, लोनी
गाजियाबाद



Q78M+P2J, Garhi Jassi, Loni Dehat, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 05:30(PM)



E86, Rameshwar Park, Loni Dehat, Loni, Uttar Pradesh 201102, India

Loni
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 05:29(PM)



E86, Rameshwar Park, Loni Dehat, Loni, Uttar Pradesh 201102, India

Loni
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 05:29(PM)



E86, Rameshwar Park, Loni Dehat, Loni, Uttar Pradesh 201102, India

Loni
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 05:29(PM)



Rameshwer Park, E-26, Rameshwar Park, Loni, Ghaziabad, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 04:24(PM)



Q78M+M2R, Garhi Jassi, Loni Dehat, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India



25°C
77°F

2026-01-22(Thu) 04:24(PM)





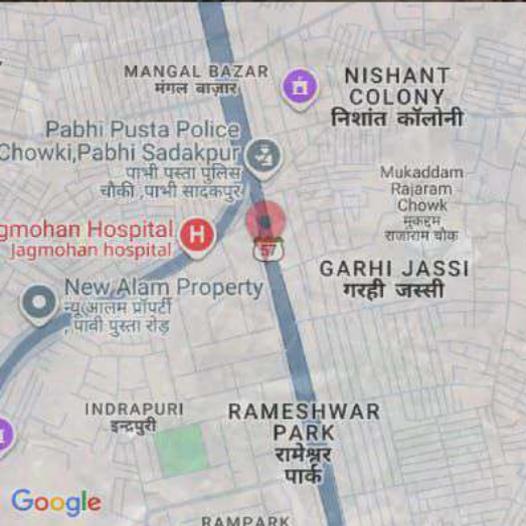
Q78M+M2R, Garhi Jassi, Loni Dehat, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India

2026-01-22(Thu) 04:24(PM)

25°C
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E86, Rameshwar Park, Loni Dehat, Loni, Uttar Pradesh 201102, India

Loni
Uttar Pradesh
India



25°C

77°F

2026-01-22(Thu) 04:25(PM)



Plot no. 16, Delhi - Saharanpur Rd, Khanna Nagar, Loni, Ghaziabad, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India



12°C
54°F

2025-12-15(Mon) 08:39(AM)



Plot no. 16, Delhi - Saharanpur Rd, Khanna Nagar, Loni, Ghaziabad, Uttar Pradesh 201102, India

Ghaziabad
Uttar Pradesh
India



12°C
54°F

2025-12-15(Mon) 08:39(AM)